

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
LOK SABHA  
UNSTARRED QUESTION NO. 2011  
ANSWERED ON 11.02.2026

**GREEN ENERGY CORRIDOR PROJECT IN ANDHRA PRADESH**

2011. SHRI G LAKSHMINARAYANA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total Central Financial Assistance (CFA) sanctioned, released and pending under the Intra-State Green Energy Corridor Project in the country including the grant eligible for Andhra Pradesh, amount released so far and balance pending along with the reasons for any delay;
- (b) the status of Andhra Pradesh's inclusion in Phase-II of the Green Energy Corridor Project;
- (c) whether a proposal has been submitted by the Government of Andhra Pradesh in this regard and if so, the details thereof and the criteria for selection of States under Phase-II;
- (d) the total renewable energy capacity integrated into the grid through Phase-I of the Green Energy Corridor, State-wise including Andhra Pradesh and impact on grid stability and renewable energy evacuation;
- (e) the steps taken by the Government to ensure timely release of pending funds and to assist States in preparing and submitting proposals for subsequent phases; and
- (f) the measures envisaged to expand intra-state transmission infrastructure under Green Energy Corridor to further integrate renewable energy into the grid, reduce curtailment and promote adoption of clean energy?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER  
(SHRI SHRIPAD YESSO NAIK)**

- (a) The total Central Financial Assistance (CFA) sanctioned, released under the Intra-State Green Energy Corridor (GEC) phase I & II in 10 States including Andhra Pradesh is placed at **Annexure I**.
- (b) No projects have been sanctioned to Andhra Pradesh under GEC phase II.
- (c) A proposal had been submitted by the State Government of Andhra Pradesh. However, the project was withdrawn by the State Government.
- (d) The Government of India has launched Green Energy Corridor (GEC) scheme to strengthen intra state transmission system. Under GEC Phase-I, intra-state transmission projects were implemented in eight RE-rich states including Andhra Pradesh to integrate around 24 GW of renewable energy. The state wise detail of total renewable energy capacity integrated into the grid through Phase-I of the Green Energy Corridor is attached at **Annexure -II**.
- (e) As per GEC Scheme guidelines, request for availing the eligible CFA shall be submitted by the State Transmission Utility (STU) to the Central Electricity Authority (CEA) with a copy to the Ministry of New and Renewable Energy (MNRE) alongwith the documents such as Detailed Project Cost (DPR), awarded cost, copy of notice inviting tender, award of contract etc. CEA provides its recommendations to MNRE.

A Project Appraisal Committee (PAC) is constituted which will evaluate and recommend the proposals to MNRE based on the recommendation reports received from CEA.

Thereafter funds are released by MNRE following due diligence. Further during 2024, the Ministry has written letters to the states for preparing transmission plans for next phase in advance.

(f) The Green Energy Corridor (GEC) scheme is implemented in ten states for evacuation of around 44 GW of Renewable Energy (RE) and to strengthen transmission for large-scale RE integration.

Further, in order to strengthen and expand the transmission infrastructure for seamless integration and evacuation of growing renewable energy (RE) capacity across different states, MNRE has requested states to share their proposal regarding intra-state transmission system.

\*\*\*\*\*

**Annexure-I to reply part (a) of Lok Sabha unstarred question no. 2011 to be answered on 11/02/2026**

State	Sanction Amount (Rs. Crore)	Total release Amount (Rs. Crore)
Andhra Pradesh	361.25	302.48
Gujarat	746.40	561.845
Himachal Pradesh	237.28	206.658
Karnataka	326.50	326.50
Madhya Pradesh	655.09	624.239
Maharashtra	67.49	46.758
Rajasthan	241.35	241.35
Tamil Nadu	529.34	529.282
<b>Total</b>	<b>3164.70</b>	<b>2839.104</b>

**State-wise detail of InSTS GEC Phase-II**

State	Sanction Amount (Rs. Crore)	Total release Amount (Rs. Crore)
Gujarat	1200.12	-
Himachal Pradesh	161.53	-
Karnataka	341.96	108.781
Kerala	138.71	49.280
Rajasthan	290.70	-
Tamil Nadu	237.52	
Uttar Pradesh	1576.80	898.055
<b>Total</b>	<b>3947.34</b>	<b>1056.116</b>

**Annexure-II to reply part (d) of Lok Sabha unstarred question no. 2011 to be answered on 11/02/2026**

<b>S. No.</b>	<b>State</b>	<b>RE capacity evacuated MW</b>
1	Andhra Pradesh	2370.7
2	Gujarat	2992
3	Himachal Pradesh	552.2
4	Karnataka	4343.1
5	Madhya Pradesh	4283.5
6	Maharashtra	1038
7	Rajasthan	5798.4
8	Tamil Nadu	3190
	<b>Total</b>	<b>24,567.8</b>